

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. M.P. No. 4180 of 2019**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Sabyasanchi, Advocate  
For the State : Mr. Sunil Kr. Dubey, APP  
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**05/ 21.07.2020** Heard through V.C.

2. Mr. Sunil Kumar Dubey, learned APP for the State seeks permission to file counter affidavit.
3. Put up this case on **15.09.2020**.
4. In the meantime, no coercive step shall be taken against the petitioner in connection with Complaint Case No.842/2018, pending in the court of learned Sub Divisional Judicial Magistrate, Sahibganj.

**(Deepak Roshan, J.)**

Pramanik/